

SHRI DAYANAND GANESH NARVEKAR (INDIAN NATIONAL CONGRESS – 9 ALDONA)

ELECTORAL

Date of issue of notification for		
General Elections (2007)	:	8.5.2007
Date of Poll	:	2.6.2007
Date of declaration of results	:	5.6.2007
Date of constitution of the Fifth Legislative		
Assembly	:	7.6.2007
Total votes polled	:	21754
Votes received by Shri Dayanand Ganesh		
Narvekar	:	9251
Margin of victory	:	3034
Votes received by others	:	
(i) Kunda Chodankar (BJP)	:	6217
(ii) Fermeena Khaunte (IND)	:	5298
(iii)Shri Floriano Conceicao Lobo		
(Goa Su- Raj Party)	:	433
(iv) Salgaonkar Narcinva (IND)	:	154
(v) Nagvenkar Anandrao Narayanrao (IND)	:	144
(vi) Vishwanath Rohidas Halarnkar		
(Janta Dal Secular)	:	103
(vii) Vasudev Keshav Halarnkar (MGP):		97
(viii) Narvekar Umesh Suka (IND)	:	57

PERSONAL

Father: Late Shri Ganesh Narvekar; Mother: Smt. Indumati G. Narvekar; D.O. B.: 11 February 1950; Birth Place: Mapusa; Marital Status: Married; Wife:Smt. Sushma Narvekar; No. of Children: Three; Educational Qualifications: B.A.,LL.B. (Bombay University).

CONSTITUTIONAL OFFICES HELD

(i) Chief Minister / Deputy Chief Minister / Cabinet Minister

1980-1982 : Cabinet Minister and held portfolios of Law,

Legislative Affairs, Labour & Employment, Housing including Housing Board, Urban Development including Municipalities and excluding Town & Country Planning.

1994 to : Cabinet Minister and held portfolios of Urban

July 1998 Development, Agriculture and Irrigation.

29July 98 to

2 December 1998 to February 1999

20 November 1998

June 1999 to : Cabinet Minister and held portfolios of Irrigation,

20 November 1999 Forests, Labour & Employment, Law &

Judiciary and Legislative Affairs.

24 November 1999 : Deputy Chief Minister of Goa and held portfolios

of Irrigation, Town & Country Planning, Forests

and Legislative Affairs.

3 February to 4 March

2005 : Cabinet Minister.

10 June 2005 to : Cabinet Minister and held portfolios of Information

5 June 2007 Technology, Law, Judiciary, Parliamentary

Affairs and Health.

25 June 2007 : (i) Cabinet Minister and held portfolios of Finance,

till 5 August 2008 Information Technology.

: (ii) Portfolios of Legislative Affairs, Judiciary and

Technical Education were added on 17.12.2007

(ii) Speaker

1984-1985 : Speaker, Legislative Assembly of Goa, Daman &

Diu.

: Speaker, Provisional Legislative Assembly of the

1985-1989 State of Goa.

MEMBERSHIP OF LEGISLATIVE ASSEMBLY OF THE UNION TERRITORY OF GOA, DAMAN AND DIU

1977-1979 : Member, Fourth Legislative Assembly of Goa,

Daman & Diu.

1980-1985 : Member, Fifth Legislative Assembly of Goa,

Daman & Diu.

1985-1989 : Member, Sixth Legislative Assembly of Goa,

Daman & Diu.

MEMBERSHIP OF THE LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

1994-1999 : Member, Second Legislative Assembly of the State

of Goa.

June 1999 : Member, Third Legislative Assembly of the State of

Goa.

June 2002 : Member, Fourth Legislative Assembly of the State

of Goa.

7 June 2007 : Member, Fifth Legislative Assembly of the State

till date of Goa.

MEMBERSHIP OF COMMITTEES

1977-1978 : Member, Rules Committee.

1984-1985 : Chairman, Rules Committee.

Chairman, Business Advisory Committee.

1985-1986 : Chairman, Rules Committee.

Chairman, Committee on Public Undertakings.

1986-1987 : Chairman, Rules Committee.

Chairman, Committee on Public Undertakings.

Chairman, Business Advisory Committee.

1987-1988 : Chairman, Business Advisory Committee.

Chairman, Chairman Rules Committee.

Chairman, Committee on Public Undertakings.

1988-1989 : Chairman, Business Advisory Committee.

Chairman, Rules Committee.

Chairman, Committee on Public Undertakings.

1989 : Chairman, Business Advisory Committee.

Chairman, Rules Committee.

Chairman, Committee on Public Undertakings

1995-1996 : Member, Select Committee on the

Goa Flower and Fruit Nurseries (Regulation

Bill), 1995.

1996-1997 : Chairman of Select Committee on the Goa

Command Area Development Bill,1997.

June 1999 to : Chairman, House Committee on mining rejects

20 November 1999

Member, Business Advisory Committee.

2001

Chairman, Demands related Ad hoc Committee on

Law.

Member, Select Committee on the Goa Ground

Water Regulation Bill, 2001.

Member, Public Accounts Committee.

2002-2003 : Chairman, Committee on Government Assurances.

Member, House Committee to study the working of

Communidades.

2004 – 2005 : Chairman, Government Assurances.

Since 27 April 2009 : Chairman, Demands related *Ad hoc* Committee on

Education, Sports and Information Technology.

Since 9 September 2009 : Chairman, Estimates Committee.

Member, Committee of Privileges.

OTHER INFORMATION

2005 – 2007 : Vice-President B.C.C.I. 2005 – 2007 : Chairman, ITG, Goa

Awards if any : (i) Best citizen of India in the year 2003.

(ii) Goa- the best E-governed State in

the Western region for the year 2006-2007.

(iii) Goa- The best State for health in infrastructure for the year 2006-2007.

(iv) Awarded the Bhaskar award.

(v) Awarded the International Friendship award conferred by International Friendship Society,

London.

Social and Cultural activities : Development of sports infrastructure.

Chief guest for sports tournaments.

Performs as a vocalist at Ganesh Sadashiv Sangeet

Sammelan.

Special Interests : Pioneer in the establishment of the infrastructure of

the cricket stadium, indoor pitches and turf pitches

all over Goa.

Pioneer for the establishment of the I.T. Parks in

Goa.

Social welfare and agriculture.

Excels in a crisis situation spontaneously.

Hobbies : Sports, cultural activities, reading, playing

badminton, cricket, football, music and yoga.

Sports activities and

Membership of Clubs : Vice President, B.C.C.I. and President of G.C.A.

Associated with a number of social / sports

Organizations.

Ex-President, Goa Body Building Association for

twelve years.

Vice-President, All India Amateur Body Building

Federation for two years

President, Goa Cricket Association since last five

years.

Travels abroad : USA, UK, Portugal, Germany, Italy, France,

Switzerland, Thailand, Singapore, Hong Kong, Malaysia, Japan, Australia, New Zealand, Austria, Denmark, West. Indies, South Africa, China and

Netherlands.